

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/6113 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Shri Debasish Bhattacharjee,
Principal Judge, family Court,
Nalbari.

Dated Guwahati, the 23rd November, 2021.

Sub:- **Permission to leave station.**

Ref:- Your letter No. FC.NAL/08/2019/805 dtd. 18.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at your own cost, from the evening of 23.11.2021 till the morning of 25.11.2021.** The Counsellor, Family Court, Nalbari and in her absence, the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

6115

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/6114-1A, dated 23.11.2021

Copy to:

1. The Chief Judicial Magistrate, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rda